Funds to Odisha for modernization of prisons

[3 December, 2014]

- 1171. SHRI KALPATARU DAS: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the State of Odisha has submitted proposal for sanction and release of funds under 2nd phase of Modernisation of Prisons;
 - (b) if so, the details of the proposal;
 - (c) whether it is a fact that sanction has not been accorded; and
 - (d) if so, the steps taken till date and probable date of sanction?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (d) Yes, Sir. A proposal amounting ₹892.14 cr. has been submitted by the Government of Odisha for funds under the proposed 2nd Phase of Modernisation of Prisons Scheme. Due to non-availability of funds, the proposal has not been sanctioned.

Proposal for immigration check post at Gopalpur and Dhamara

- 1172. SHRI KALPATARU DAS: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the State of Odisha has submitted proposal for immigration check post at Gopalpur and at Dhamara under provisions of Section-237 and 238 of the Merchant Shipping Act, 1958; and
 - (b) if so, the steps taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) There is no official proposal from Odisha Government for declaring Gopalpur and Dhamra Ports as Immigration Check Post (ICP).

(b) Does not arise.

Encroachment in front of DDA flats in Dilshad Garden

†1173. SHRI K.C. TYAGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that a lot of area of the main road in front of pocket I to L and J & K Block of DDA flats in Dilshad Garden, Delhi has been encroached upon due to which the people living there are facing a lot of hardships and accidents are the regular feature on this road;

[†]Original notice of the question was received in Hindi.